

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 129
(CAA)-27(PB)/2020

IN THE MATTER OF:

Global Engineers Ltd and Gel Buildreal Pvt Ltd.

.... Applicant/petitioner

Order Under Section 230-232

Order delivered on 10.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant:

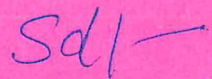
Mr. Ashutosh Gupta, Mr. Gaurav Rana, Mr. Abhishek, Advs. Arun Gupta FCS for petitioner

For the Regional Director:

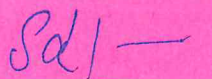
Ms. Tania Sharma, Adv.
Mr. Kunal Sharma, Adv. for I.T. Deptt.
alongwith Shray Nargoira

ORDER

List on 26.02.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)